

ORISSA HIGH COURT

FILING REPORT AS ON :23/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/22221/2026	SANIA ANDAL VS STATE OF ODISHA	PVS NANAJI ACHARY VS	// () //	AOR20220000211C202600022
2	D-BLAPL/22235/2026	M.ANTIL DHAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JAJPUR TOWN /312 /2026 () //	
3	D-BLAPL/22237/2026	TAPAN RANA VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	// () //	AOR20220004593C202600033
4	D-BLAPL/22238/2026	VAMSI KRISHNA @ P. VAMSIKRISHNA @ VAMSI KRISHNA MOHANTY VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	BHUBANESWAR G.R.P.S. /47 /2026 () //	
5	D-BLAPL/22244/2026	SHANTANU MALLICK VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	BIDANASI /189 /2020 () //	
6	D-BLAPL/22248/2026	DIPU @ MANOJ KUMAR PAIKARAY VS STATE OF ODISHA	SANATAN DAS VS	JAJPUR TOWN /312 /2026 () //	AOD20240000239C202600033
7	D-BLAPL/22249/2026	SATYARANJAN JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DEOGARH /299 /2026 () //	
8	D-BLAPL/22251/2026	KUNA ORAM VS STATE OF ODISHA	MANAS KUMAR CHAND VS	AINTHAPALI /59 /2025 () //	
9	D-BLAPL/22252/2026	BASANTA MAJHI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CHHENDIPADA /56 /2013 () //	
10	D-BLAPL/22253/2026	ISWAR KUSULIA VS STATE OF ODISHA	AMLAN MOHANTY VS	ADVA /149 /2026 () //	
11	D-BLAPL/22254/2026	J.N. JAMES SWAIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAIDYANATHPUR /136 /2026 () //	

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12	D-BLAPL/22255/2026	TRINATH BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOSAGUMUDA /202 /2023 () //	
13	D-BLAPL/22263/2026	SHIBAN NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SARANGADA /189 /2025 () //	
14	D-BLAPL/22266/2026	NALI @ NALIN @ LALIN MOHANTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BERHAMPUR /112 /2025 () //	
15	D-BLAPL/22267/2026	SREERAG C VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
16	D-BLAPL/22275/2026	RAKESH SAMAL VS STATE OF ODISHA	ASHOK DAS VS	DHARAKOT PS /117 /2021 () //	
17	D-BLAPL/22277/2026	ABHIJITH C VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
18	D-BLAPL/22281/2026	SHAHUL HAMEED PP VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
19	D-BLAPL/22282/2026	SELVA KARTHK S @ SELVA KARTHIK. S VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
20	D-BLAPL/22290/2026	PRACHI @ PACHIA @ SIBU BEHERA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	ATHGARH /257 /2026 () //	
21	D-BLAPL/22293/2026	SK. AYEED QUADRI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	G.R.P.S. /161 /2026 () //	AOR20220001615C202600119
22	D-BLAPL/22294/2026	B.SURESH BADA VS STATE OF ODISHA	ANITA DASH VS	SECTOR-15 /25 /2019 () //	AOR20220000223C202600012
23	D-BLAPL/22298/2026	GYANA RANJAN DAS @ JIBAN	TARA PRASAD MOHAPATRA	PURI TOWN /27 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/22307/2026	AMIT SETHI	SURYAKANTA DASMOHAPATRA	KHAIRA /164 /2026	AOR20220004152C202600016
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/22308/2026	HEMANTA LOHAR	MITHUN DAS	CHAMPUA /66 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/22311/2026	SUBARNA MALLICK	SUDHANSU SEKHAR DASH	NCB BHUBANESWAR /11 /2025	
		VS	VS	()	
		UNION OF INDIA(NCB)		//	
27	D-BLAPL/22313/2026	PRASANTA BEHERA	PRAKASH CHANDRA MISHRA	KANPUR /26 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/22318/2026	MUNA @ PRASANTA PATRA	DHANANJAYA NAYAK	CHAULIAGANJA /217 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/22322/2026	BABLU KUMAR SAHU @ BABUL KUMAR SAHOO	MANORANJAN DAS	DHENKANAL TOWN /443 /2026	AOR20220000053C202600055
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/22327/2026	HABIB HUSSAIN	UMA SHANKAR PATEL	TALSARA /174 /2026	AOR20220000263C202600065
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-CMAPL/33666/2026	ANJANA MOHANTY	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-CMP/33584/2026	ABHIMANYU BARIK	PRAFULLA KUMAR KAR	//	
		VS	VS	()	
		AMAR BARIK		//	
33	D-CMP/33625/2026	CHARE ORAM @ CHAMU ORAM	ANKITA MUKHERJI	//	
		VS	VS	()	
		LETHA TIRKEY		//	
34	D-CMP/33627/2026	BIDYUTLATA @ BIDYUTPRAVA NAYAK	PRATIK DASH	//	
		VS	VS	()	

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35	D-CMP/33647/2026	GITANJALI PRADHAN CHINNAPANI SAROJA @ SAROGINI VS DIPTIRANI PATNAIK	ANUPAM RATH VS	// // 0 //	
36	D-CMP/33650/2026	BAINA @ CHANDRA SEKHAR SAHOO VS BABAJI CHARAN PRUSTY	ASHOK KUMAR SAHOO VS	// 0 //	AOD20240000557C202600085
37	D-CMP/33673/2026	RATNAKAR SAHOO VS RAMESH CHANDRA SAHOO	SUBRATA MISHRA VS	// 0 //	
38	D-CMP/33680/2026	GIRISH CHANDRA BARISAL VS PRADIPT KUMAR BARISAL	NILA MADHAB PRAHARAJ VS	// 0 //	
39	D-CMP/33681/2026	SUSANTA KUMAR SWAIN VS SATRUGHAN BEURA	BHASKAR CHANDRA PANDA VS	// 0 //	
40	D-CONTC/33564/2026	SANJUKTA SAHU VS DEEPAK KUMAR TETE, O.A.S.(J.B)	ADV. VS	// 0 //	
41	D-CONTC/33572/2026 CONTC/4284/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK VS D.K.MUKHI, ASST. INSPECTOR OF POLICE,JALESWAR P.S.,BALASORE	ADV. VS	// 0 //	
42	D-CONTC/33576/2026	UMAKANTA CHHOTARAY VS HEMANTA SHARMA, I.A.S.	ADV. VS	// 0 //	
43	D-CONTC/33600/2026	ANTARYAMI PRADHAN VS SANGRAM KESHARI MOHAPATRA, RDC, BERHAMPUR	ADV. VS	// 0 //	
44	D-CONTC/33603/2026	CHANDRAPRAVA MOHANTY VS DR. MRINALINI DARSWAL, I.A.S.	ADV. VS	// 0 //	
45	D-CONTC/33614/2026	JAYADEV ROUT VS ANITA NAYAK, TAHASILDAR, NISCHINTAKOILI	ADV. VS	// 0 //	

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46	D-CONTC/33638/2026	DIBYA RANJAN BISWAL VS TRAILKYA KUMAR BISWAL, FIRE OFFICER CENTRAL RANGE CUTTACK	ANJAN KUMAR BISWAL VS ADV.	// 0 //	AOR20220001328C202600102
47	D-CONTC/33640/2026	PREMA MANJARI NAYAK VS DODA VENKAT SWAMY, I.A.S.	ADV. VS JAYASHREE BISWAL	// 0 //	
48	D-CONTC/33643/2026	ANANTA NARAYAN MISHRA VS KALIPRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION, BBSR	JAYASHREE BISWAL VS ADV.	// 0 //	
49	D-CONTC/33651/2026	BAIDHAR SINGH VS HEMANT KUMAR SHARMA, I.A.S.	ADV. VS ADV.	// 0 //	
50	D-CONTC/33652/2026	SULACHANA RAJ VS PROFESSOR JAGNESHWAR DANDAPAT, VICE CHANCELLOR, UTKAL UNIVERSITY	ADV. VS ADV.	// 0 //	AOD20260000117C202600046
51	D-CONTC/33654/2026	RANGALATA SWAIN VS PROFESSOR JAGNESHWAR DANDAPAT, VICE CHANCELLOR, UTKAL UNIVERSITY	ADV. VS ADV.	// 0 //	AOD20260000117C202600047
52	D-CONTC/33665/2026	ANIRUDHA PANI VS SOVA SHARMA, I.A.S.	ADV. VS ADV.	// 0 //	
53	D-CONTC/33669/2026	SRIMATI SASMAL VS SOVA SHARMA, I.A.S.	ADV. VS ADV.	// 0 //	
54	D-CONTC/33676/2026	SUSAMA PANDA VS BALAMUKUNDA BHUYAN, O.A.S.	ADV. VS ADV.	// 0 //	
55	D-CONTC/33685/2026	GAGAN BIHARI NAYAK VS PROF. DR. DURGA MADHAB SATAPATHY, DIRECTOR OF MEDICAL EDUCATION AND TRAINING, BBSR	ADV. VS ADV.	// 0 //	
56	D-CONTC/33687/2026	MANOHAR GOLARI VS PROF. DR. DURGA MADHAB SATAPATHY, DIRECTOR OF MEDICAL EDUCATION AND TRAINING, BBSR	ADV. VS ADV.	// 0 //	
57	D-CONTC/33688/2026	URMILA SAHOO	ADV.	//	

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58	D-CRLA/22274/2026	VS PROF. DR. DURGA MADHAB SATAPATHY, DIRECTOR OF MEDICAL EDUCATION AND TRAINING, BBSR SURENDRA SABAR	VS RAMDAS ACHARY	() GUNUPUR /94 /2024	
59	D-CRLA/22289/2026	VS STATE OF ODISHA GIRIDHARI @ GIRI RANA	VS MANAS KUMAR CHAND	() // JUNAGARH /28 /2016	
60	D-CRLA/22312/2026	VS STATE OF ODISHA SURAJ GHADAI	VS SUDHANSU SEKHAR DASH	() // CAPITAL P.S. /498 /2023	
61	D-CRLA/22325/2026	VS STATE OF ODISHA CHANDAN SHUKLA	VS JITENDRA SAMANTARAY	() // NCB BHUBANESWAR /4 /2021	
62	D-CRLLP/22220/2026	VS UNION OF INDIA (NCB) STATE OF ODISHA	VS PARTHA SARATHI NAYAK, A.G.A.	() // BOUDH /175 /2024	LOD20240000200C202600227
63	D-CRLMC/21499/2026	VS KANHU PRADHAN GANGADHAR BISWAL	VS SANTOSH KUMAR MAHANTY	() // KODALA /133 /2013	AOD20240000242C202600192
64	D-CRLMC/22225/2026	VS STATE OF ODISHA PRAKASH CHANDRA PARIDA	VS ANUGRAHA NARAYAN SAMANTRAY	() // JAGATSINGPUR /242 /2023	AOD20260000401C202600006
65	D-CRLMC/22229/2026 CRLMC/2374/2026	VS STATE OF ODISHA RAJENDRA PALAI	VS PRAKASH CHANDRA DASH	() // AUL /58 /2020 J.M.F.C,AUL(Kendrapara)	
66	D-CRLMC/22234/2026	VS STATE OF ODISHA SUDHAKAR MALLICK	VS SUSANTA KUMAR BARAL	() // GR/0000111/2020 TIGIRIA /54 /2016	AOR20220001297C202600171
67	D-CRLMC/22257/2026	VS STATE OF ODISHA ASHOK MISHRA @ ASHOK KUMAR MISHRA	VS JUGALA KISHORE PANDA	() // MANAMUNDA /163 /2020	
68	D-CRLMC/22280/2026	VS STATE OF ODISHA SANJAYA KUMAR SAHU	VS ANURAG PATI	() // PADMAPUR /19 /2019	
		VS	VS	()	

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69	D-CRLMC/22296/2026	STATE OF ODISHA SALMA BEGUM @ THAKUR VS	KULDEEP MOHANTY VS	// BARGARH /606 /2015 ()	AOD20240000012C202600229
70	D-CRLMC/22301/2026	STATE OF ODISHA GUPTESWAR SWAIN @ PAPU VS	SURJYANARAYANA SAHU VS	// HINJILI /143 /2007 ()	AOD20240000242C202600193
71	D-CRLMC/22304/2026	STATE OF ODISHA NARAYAN MOHANTY VS	BADAL KUMAR BEHERA VS	// NILGIRI /77 /2020 ()	AOR20220001087C202600022
72	D-CRLMC/22309/2026	STATE OF ODISHA BHANUMATI BHUJABAL VS	RAMANI KANTA PATTANAIAK VS	// KHURDA MODEL /351 /2023 ()	
73	D-CRLMC/22315/2026	STATE OF ODISHA CHANDRAKANT SUBASH PATIL VS	MANORANJAN PADHY VS	// JEYPORE SADAR /100 /2021 ()	
74	D-CRLMC/22320/2026	STATE OF ODISHA RAGHUNATH PANGI @ KUNA PANGI VS	MANORANJAN PADHY VS	// JEYPORE TOWN /219 /2020 ()	
75	D-CRLMC/22321/2026	STATE OF ODISHA PARTHASARATHI MALLIK VS	SANGRAM MISHRA VS	// RAJKANIKI /90 /2019 ()	
76	D-CRLMC/22323/2026	STATE OF ODISHA SRIKANTA SAHOO ALIAS CHAGALA VS	Pankaj Kumar Sahoo VS	// // ()	AOR20240000004C202600043
77	D-CRLMC/22324/2026	STATE OF ODISHA ABHI @ RABI JENA VS	ASHOK KUMAR SARANGI VS	// JAJPUR TOWN /188 /2001 ()	
78	D-CRLMC/22326/2026	STATE OF ODISHA ANIL KUMAR DIGAL @ LALA VS	AMLAN SHAKTI PAUL VS	// SPECIAL CRIME UNIT /11 /2023 ()	
79	D-CRLMC/22328/2026	STATE OF ODISHA SUNIL DALAI VS	AYESHKANTA TRIPATHY VS	// // ()	AOR20250001113C202600025
		STATE OF ODISHA		//	

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80	D-CRLMP/22223/2026	URMILA MALIK VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS //	// 0 //	AOR20220003509C202600053
81	D-CRLMP/22224/2026	MURATI JENA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS //	// 0 //	AOR20220003509C202600054
82	D-CRLMP/22250/2026	BINAYA KUMAR SARANGI VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS //	/ /0 0 //	
83	D-CRLMP/22264/2026	UDAYA NARAYAN SAMAL VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS //	/ /0 0 //	
84	D-CRLMP/22276/2026	INFORMANT VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS //	/ /0 0 //	
85	D-CRLMP/22279/2026	SATYA RANJAN JENA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS //	/ /0 0 //	
86	D-CRLMP/22284/2026	SUKA MAJHI @ MANDAL VS STATE OF ODISHA	SATYABRATA DASH VS //	/ /0 0 //	
87	D-CRLMP/22299/2026	MAHUA RAY VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA,SR.ADV. VS //	/ /0 0 //	
88	D-CRLMP/22300/2026	SANDHYA RANI SAHOO VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS //	/ /0 0 //	
89	D-CRLREV/22316/2026	SAGAR KHANDELWAL VS STATE OF ODISHA	SOUMYAKANTA MOHAPATRA VS //	SINGHADWAR PS /31 /2026 0 //	
90	D-CRLREV/22317/2026	BISWANATH MOHARANA VS BRANCH MANAGER, BALASORE	NILAM SWAIN VS //	/ /0 0 //	
91	D-EXP/33637/2026	PANKAJ KUMAR PANDA	MOHIT KUMAR PATI	//	AOR20220001535C202600189

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		VS	VS	0	
		BHASKAR JYOTI SARMA ,ADDITIONAL CHIEF SECRETARY FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPTT.			
92	D-FAO/33588/2026	GOPAL KUMAR CHATTOPADHYAY	AKASH KUMAR BORAL	//	AOD20230000781C202600016
		VS	VS	0	
		STATE OF ODISHA		//	
93	D-JCRLA/22319/2026	MAKU @ SUDHANSHU @ SUDHANSHU BHUSAN SAMDAL.		PATKURA /429 /2022	
		VS	VS	0	
		STATE OF ODISHA		//	
94	D-LAA/33567/2026	LAND ACQUISITION ZONE OFFICER, BOLANGIR	SABITA RANJAN PATTNAIK, AGA	//	LOD20240000194C202600230
		VS	VS	0	
		LINGARAJ MAHANA		//	
95	D-LAA/33568/2026	LAND ACQUISITION ZONE OFFICER OF BOLANGIR	SABITA RANJAN PATTNAIK, AGA	//	LOD20240000172C202600228
		VS	VS	0	
		SUDHIR KUMAR PANDA		//	
96	D-LAA/33692/2026	JAGABANDHU PATTANAIAK	PRADEEP KUMAR PARIDA	//	
		VS	VS	0	
		ZONE OFFICER, ZONE IV, RRCS, DHENKANAL		//	
97	D-MACA/33562/2026	SNEHALATA SENAPATI	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		CHITARANJAN SAHOO		//	
98	D-MACA/33689/2026	AUTHORIZED OFFICER, LIBERTY GENERAL INSURANCE LIMITED, BRANCH OFFICE, ANGUL		//	
		VS	VS	0	
		PURNA CHANDRA PANIGRAHI		//	
99	D-MATA/33621/2026	SANKARSHAN PARIDA	MANAS RANJAN PRADHAN	//	
		VS	VS	0	
		MONALISHA PARIDA @ SWAIN		//	
100	D-MATA/33624/2026	TRILOCHAN PARIDA	MANAS RANJAN PRADHAN	//	
		VS	VS	0	
		MONALISH PARIDA @ SWAIN		//	
101	D-RPFAM/33594/2026	ARUNA KUMAR @ ARUN KUMAR DAS @ BAISHNAB	BUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
		KAJAL DAS @ BAISHNAB		//	
102	D-RPFAM/33677/2026	TRILOCHAN MAHAKUR	SATYAJIT MOHAPATRA	//	
		VS	VS	0	

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103	D-RSA/33619/2026	MAMATA MAHAKUR NITYANANDA NAYAK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// // 0 //	
104	D-RVWPET/33569/2026	STATE OF ODISHA VS ASHOK KUMAR PAL	PRABIR KUMAR RAY, AGA VS	// 0 //	LOD20240000172C202600229
105	D-RVWPET/33570/2026	STATE OF ODISHA VS LINGARAJ SRICHANDAN	PRABIR KUMAR RAY, AGA VS	// 0 //	LOD20240000194C202600231
106	D-RVWPET/33653/2026	NIHAR R.ACHARYA VS STATE OF ODISHA	VS	// 0 //	
107	D-TRP(C)/33626/2026	MADHUSMITA SAHOO VS PRASANTA KUMAR DAS	RAMDAS ACHARY VS	// 0 //	
108	D-WA/33571/2026	STATE OF ODISHA VS SUJOG BAG	PRABHU PRASANNA BEHERA, ASC VS	// 0 //	LOD20240000200C202600228
109	D-WA/33604/2026	STATE OF ODISHA VS ANIL KUMAR DAS ADHIKARI	SASWAT DAS, AGA VS	// 0 //	LOD20240000172C202600230
110	D-WA/33605/2026	STATE OF ODISHA VS RAJANIKANTA GARANAYAK	ARABINDA TRIPATHY, AGA VS	// 0 //	LOD20240000194C202600232
111	D-WA/33606/2026	STATE OF ODISHA VS BASANT BHOI	DEBASHIS TRIPATHY, AGA VS	// 0 //	LOD20240000200C202600230
112	D-WA/33618/2026	MANASA RANJAN PRADHAN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //	
113	D-WA/33635/2026	STATE OF ODISHA VS DUSHMANT KUMAR MARTHA	SAROJ KUMAR JEE,A.G.A VS	// 0 //	LOD20240000194C202600233

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114	D-WA/33636/2026	STATE OF ODISHA VS MANOJ KUMAR SAHU	AISHWARYA DASH,A.S.C VS	// 0 //	LOD20240000172C202600232
115	D-WA/33678/2026	SASMITA MISHRA VS STATE OF ODISHA	LAXMIKANTA TRIPATHY VS	// 0 //	AOD20240000679C202600001
116	D-WP(C)/33561/2026	AMARENDRA SAMAL VS OMBUDSPERSON, MGNREGS, KATAKA	DEEPAK KUMAR PANI VS	// 0 //	AOR20220001490C202600019
117	D-WP(C)/33563/2026	NILA MANI SAHOO VS COMMISSIONER-CUM-SECRETARY, URBAN DEVELOPMENT DEPARTMENT, GOVT. OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //	AOR20230000872C202600055
118	D-WP(C)/33565/2026	SANTOSH KUMAR MALLIK @ MALLICK VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //	AOR20240001079C202600002
119	D-WP(C)/33566/2026	BIJAY KUMAR PRUSTY VS STATE OF ODISHA	AKHAND VS	// 0 //	AOD20230000748C202600010
120	D-WP(C)/33573/2026	BAPUN PARIDA VS THE MANAGER, HR, NTPC, ANGUL	SUNIL KUMAR PANDA VS	// 0 //	
121	D-WP(C)/33574/2026	M.C OF PANCHAYAT HIGH SCHOOL, PURUSOTTAMPUR VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
122	D-WP(C)/33575/2026	PRANATI NAYAK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
123	D-WP(C)/33577/2026	PRASANNA BAG VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
124	D-WP(C)/33578/2026	M/S.RITIKA ISPAT PVT. LTD., SUNDERGARH VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //	
125	D-WP(C)/33579/2026	BISHNU CHARAN DAS	SATYAJIT MOHAPATRA (2)	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/23124/2026	VS STATE OF ODISHA	VS	0 //	
126	D-WP(C)/33580/2026	M/S.RITIKA ISPAT PVT.LTD.,SUNDERGARH VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	BHABANI PRASAD MOHANTY VS //	// 0 //	
127	D-WP(C)/33581/2026	DARSHAN SINGH SAINI VS STATE OF ODISHA	ASHOK KUMAR MISRA VS //	// 0 //	
128	D-WP(C)/33582/2026	M/S.RITIKA ISPAT PVT LTD, SUNDERGARH VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	BHABANI PRASAD MOHANTY VS //	// 0 //	
129	D-WP(C)/33583/2026	ASSOCIATION FOR DEVELOPMENT INITIATIVE(ADIS),BHUBANESHWAR VS STATE OF ODISHA	BHABANI PRASAD MOHANTY VS //	// 0 //	
130	D-WP(C)/33585/2026	SMRUTIRANJAN SAHU VS STATE OF ODISHA	TARUN PATNAIK VS //	// 0 //	
131	D-WP(C)/33586/2026	DARASING MOHANTA VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS //	// 0 //	
132	D-WP(C)/33587/2026	DEVARAJ SHARMA VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS //	// 0 //	
133	D-WP(C)/33589/2026	BHAGABAN PANIGRAHI VS UNION OF INDIA	KURESH PRASAD DASH VS //	// 0 //	AOR20220001390C202600030
134	D-WP(C)/33590/2026	TAPATI PARIDA VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS //	// 0 //	
135	D-WP(C)/33591/2026	SWATI SUCHARITA VS STATE OF ODISHA	DINESH KUMAR PANDA VS //	// 0 //	AOR20220001311C202600077
136	D-WP(C)/33592/2026	SMRUTI PRAKASH SWAIN VS	DINESH KUMAR PANDA VS	// 0	AOR20220001311C202600078

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137	D-WP(C)/33593/2026	STATE OF ODISHA RAMESH CH JENA VS	ATUL TRIPATHY VS	// // 0	AOD20240000618C202600145
138	D-WP(C)/33595/2026	STATE OF ODISHA SAMPURNA CONTECH PVT. LTD.,NAYAPALLI, BHUBANESWAR	MOHISHWAR VS	// 0	
139	D-WP(C)/33596/2026	SASHANKA SEKHAR MOHANTY SABITA DAS VS	DURGA PRASAD PATTANAIK VS	// 0	
140	D-WP(C)/33597/2026	R.T.O., RAIRANGPUR JHUNULATA DAS VS	SARAT CHANDRA DASH VS	// 0	AOD20240000618C202600145
141	D-WP(C)/33598/2026	STATE OF ODISHA SARASWATI GOCHHAYATA VS	RASHMI KANTA ACHARYA VS	// 0	
142	D-WP(C)/33599/2026	STATE OF ODISHA SHARADA DEBI AGRITECH PRIVATE LIMITED, CUTTACK	ANUPAM SINGH VS	// 0	
143	D-WP(C)/33601/2026 WP(C)/23115/2026	THE CHIEF SECRETARY, MINISTRY OG AGRICULTURE AND RURAL DEVELOPMENT, BHUBANESWAR IBO OJHA VS	SAMVIT MOHANTY VS	// 0	AOD20240000618C202600145
144	D-WP(C)/33602/2026	STATE OF ODISHA PADMA CHARAN SAHOO VS	LALATENDU SAMAL VS	// 0	
145	D-WP(C)/33607/2026	STATE OF ODISHA SASMITA PRADHAN VS	DR. BINODA KUMAR MISHRA VS	// 0	
146	D-WP(C)/33608/2026	STATE OF ODISHA CHANDRA SHEKHAR PANDA VS	ABHISHEK DASH VS	// 0	AOD20240000186C202600057
147	D-WP(C)/33609/2026	STATE OF ODISHA JAYANT KUMAR ROUT VS	PURNA CHANDRA MISHRA VS	// 0	
		STATE OF ODISHA		//	

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148	D-WP(C)/33610/2026	SHANTI MURMU @ SOREN VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS STATE OF ODISHA	// 0 //	
149	D-WP(C)/33611/2026	RASHMIRANJAN TRIPATHY VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS STATE OF ODISHA	// 0 //	
150	D-WP(C)/33612/2026	BISWANATH MISHRA VS STATE OF ODISHA	ANURAG PATI VS STATE OF ODISHA	// 0 //	
151	D-WP(C)/33613/2026	MAHAJANAPUR GRAMABASI SANGHA, SALEPUR, CUTTACK VS STATE OF ODISHA	CHITRA KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //	
152	D-WP(C)/33615/2026	PUERNACHANDRA JENA VS BANK OF INDIA	JAGAJIBAN PRADHAN VS BANK OF INDIA	// 0 //	
153	D-WP(C)/33616/2026	BRAMHANANDA ROUT VS UNION OF INDIA	PRAMOD KUMAR ROUT VS UNION OF INDIA	// 0 //	
154	D-WP(C)/33617/2026	SANATAN BEHERA VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS STATE OF ODISHA	// 0 //	
155	D-WP(C)/33620/2026	ROHIT BARAD VS CIRCLE HEAD, CIRCLE OFFICE AXIS BANK LTD., BHUBANESWAR	KRISHNA CHANDRA SAHU VS CIRCLE HEAD, CIRCLE OFFICE AXIS BANK LTD., BHUBANESWAR	// 0 //	
156	D-WP(C)/33622/2026	BASANTA PANDA VS STATE OF ODISHA	RAMAKANTA SARANGI VS STATE OF ODISHA	// 0 //	
157	D-WP(C)/33623/2026	ABHISHEK ADD AGENCY VS STATE OF ODISHA	SWAYAMJIT ROUT VS STATE OF ODISHA	// 0 //	
158	D-WP(C)/33628/2026	DIVISIONAL MANAGER, LEGAL TATA AIG GENERAL INSURANCE CO. LTD. VS SUDESHNA SAHU	CHINMAY SAHOO VS SUDESHNA SAHU	// 0 //	
159	D-WP(C)/33629/2026	MANOJ KUMAR PANI	SUBASH CHANDRA ACHARYA	//	AOR20220004051C202600029

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/33630/2026	YOGAMAYA SAHU	DURGA PRASAD PANIGRAHI	//	AOR20220001535C202600190
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/33631/2026	DIVISIONAL MANAGER, LEGAL, TATA AIG GENERATING CORPN LTD, KHORDHA	GINSA PRASAD DUTTA	//	
		VS	VS	0	
		GHARAMANI SAHU		//	
162	D-WP(C)/33632/2026	PRAFULLA PATRA	HAREKRUSHNA DASH	//	AOD20240000001C202600063
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/33633/2026	KSHITISH KUMAR SETHI	SANTOSH KUMAR MAHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/33634/2026	DIPAK KUMAR DAS	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/33639/2026	PRASANNA KUMAR PRADHAN	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/33641/2026	KUNJALATA MAHANTY	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/33642/2026	JAYADEV MEHER	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/33644/2026	BRAHMANANDA PRADHAN	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/33645/2026	BAILOCHAN SAHOO	SUPRITI KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/33646/2026	RATAN KUMAR MAJHI	PRASANNA KUMAR MISHRA	//	
		VS	VS	0	

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171	D-WP(C)/33648/2026	UNION OF INDIA MANAGING COMMITTEE OF POLICE HIGH SCHOOL, KALASHRABDI VS STATE OF ODISHA	JAYASHREE BISWAL VS	// // 0	
172	D-WP(C)/33649/2026	M/S.BHUBANESWARI TRADERS, BALANGIR VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BHUBANESWAR	SHIBANI SHANKAR PRADHAN VS	// 0	
173	D-WP(C)/33655/2026	BASUDEBA SATAPATHY VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0	
174	D-WP(C)/33656/2026	ARUN NAYAK VS THE AUTHORISED SIGNATORY, SUNNY MOTORS, CUTTACK	SIDHANT PADHI VS	// 0	
175	D-WP(C)/33657/2026	SANTOSH KUMAR MUDULI VS STATE OF ODISHA	CHAKRADHAR SINGH VS	// 0	
176	D-WP(C)/33658/2026	SUJIT BAHADUR BISWAKARMA VS STATE OF ODISHA	KAILASH CHANDRA MISHRA VS	// 0	AOR20230000698C202600007
177	D-WP(C)/33659/2026	PITAMBAR SAHU VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0	AOR20220001492C202600186
178	D-WP(C)/33660/2026	BHIM BAHADUR PUN VS THE GENERAL MANAGER, ODISHA POWER TRANSMISSION CORPORATION LTD	KAILASH CHANDRA MISHRA VS	// 0	AOR20230000698C202600008
179	D-WP(C)/33661/2026	DR. RANJITA SINGH VS KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGIES, KIIT	RAJJEET ROY VS	// 0	AOR20220001462C202600082
180	D-WP(C)/33662/2026	RASHMITA PRADHAN VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0	
181	D-WP(C)/33663/2026	MAYADHAR SWAIN VS STATE OF ODISHA	ARUNA NAYAK VS	// 0	

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182	D-WP(C)/33664/2026	PATNAIK CONSULTANCY PVT.LTD.,BHUBANESWAR VS INDIAN BANK ASSOCIATION, MUMBAI	BIDYALOK MOHAPATRA VS SIDHANT DWIBEDI	// 0 //	
183	D-WP(C)/33667/2026	NRUSINGH CHARAN NAYAK VS STATE OF ODISHA	SIDHANT DWIBEDI VS KUNAL KUMAR SWAIN	// 0 //	
184	D-WP(C)/33668/2026	DOLA GOBINDA BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS LAXMIKANTA MOHANTY	// 0 //	
185	D-WP(C)/33670/2026	SATYABRATA HATI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS KUNAL KUMAR SWAIN	// 0 //	
186	D-WP(C)/33671/2026	PURNA CHANDRA AMARSETH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS LAXMIKANTA MOHANTY	// 0 //	
187	D-WP(C)/33672/2026	IDEAL INSTITUTE OF HEALTH AND SCIENCE, KANDHAMAL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS Sameer Kumar Das	// 0 //	
188	D-WP(C)/33674/2026	JYOTSHNARANI BEHERA VS STATE OF ODISHA	Sameer Kumar Das VS Kajal Sahoo	// 0 //	AOD20240000338C202600092
189	D-WP(C)/33675/2026	ORISSA STEVEDORES LTD VS DEPUTY COMMISSIONER OF STATE TAX	Kajal Sahoo VS GOURI MOHAN RATH	// 0 //	AOR20220001613C202600080
190	D-WP(C)/33679/2026	ASHIS KUMAR NAYAK VS SUBHASHREE PRADHAN	GOURI MOHAN RATH VS KUNAL KUMAR SWAIN	// 0 //	
191	D-WP(C)/33682/2026	SURENDRA KUMAR MUDULI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS HISWAIR MOHANTY	// 0 //	
192	D-WP(C)/33683/2026	M/S.ARSS INFRASTRUCTURE PROJECTS LTD.,MANCHERU VS PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR	HISWAIR MOHANTY VS KUNAL KUMAR SWAIN	// 0 //	
193	D-WP(C)/33684/2026	NAKULA CHARAN SAHOO	KUNAL KUMAR SWAIN	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/33686/2026	SAMANTA SEKHAR JENA	RAMA CHANDRA JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/33690/2026	SUKA BEWA	ACHYUTANANDA PATTANAIAK	//	AOD20240000586C202600214
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/33691/2026	SUKA BEWA	ACHYUTANANDA PATTANAIAK	//	AOD20240000586C202600215
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/33693/2026	SUKA BEWA	ACHYUTANANDA PATTANAIAK	//	AOD20240000586C202600216
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-ABLAPL/22222/2026	PRAVAT RANA	PRADEEP KUMAR MOHANTY	TANGI (KHURDA) /469 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-ABLAPL/22226/2026	ATAS @ ATASH MEHER	AMIT KUMAR SAA	AGALPUR /86 /2026	AOR20220001583C202600190
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-ABLAPL/22227/2026	AGADHU NAYAK @ JITENDRANATH NAYAK	PRASANNA KUMAR MISHRA	TUMUSINGA /103 /2026	AOD20260000093C202600049
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-ABLAPL/22228/2026	ISRAFIL SAHA	PITAMBAR PANDA	JALESWAR /269 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-ABLAPL/22230/2026	SIDHANTA SEKHAR DASH @ SIDHANT SEKHAR DASH	AVIRAM PATRA	BHARATPUR PS /169 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/22231/2026	KAPIL JHAWAL @ KAPIL JHAWAR	AVIRAM PATRA	SAHID NAGAR P.S. /643 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/22232/2026	KALIA BEHERA @ SOUMYA RANJAN BEHERA	AVIRAM PATRA	KHANDAGIRI P.S. /593 /2026	
		VS	VS	()	

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205	D-ABLAPL/22233/2026	STATE OF ODISHA SUMAN KUMAR SAHU @ SAGAR SAHU VS	RAJENDRA KUMAR SAHU VS	// BHANJANAGAR /644 /2026 ()	
206	D-ABLAPL/22236/2026	STATE OF ODISHA SAROJ MEHER VS	BHARAT BHUSAN ROUTRAY VS	// BHEDEN /302 /2025 ()	
207	D-ABLAPL/22239/2026	STATE OF ODISHA JAGDISH PODH VS	PRASANTA KUMAR ROUTRAY VS	// AMBABHONA /6 /2026 ()	AOD20240000391C202600067
208	D-ABLAPL/22240/2026	STATE OF ODISHA KANHA BEHERA VS	PRASANTA KUMAR ROUTRAY VS	// BARGARH /370 /2026 ()	AOD20240000391C202600068
209	D-ABLAPL/22241/2026	STATE OF ODISHA RAHUL PATEL @ BAJRANG PATEL VS	PRASANTA KUMAR ROUTRAY VS	// BARGARH /395 /2026 ()	AOD20240000391C202600069
210	D-ABLAPL/22242/2026	STATE OF ODISHA SAILA PREPEKA VS	SAPAN KUMAR PAL VS	// LAXMIPUR /82 /2026 ()	
211	D-ABLAPL/22243/2026	STATE OF ODISHA RAHIM KHAN VS	SAKTI PRASAD DAS VS	// NACHUNI /224 /2026 ()	
212	D-ABLAPL/22245/2026	STATE OF ODISHA JHUNU HARIJAN VS	UMAKANTA BARIK VS	// UMERKOTE /244 /2026 ()	
213	D-ABLAPL/22246/2026	STATE OF ODISHA SK. RIAJUL @ SK. RIYAZUL VS	SANDEEP RAJ PANDA VS	// HARICHANDANPUR /145 /2026 ()	
214	D-ABLAPL/22247/2026	STATE OF ODISHA RAGHUPATI DHARUA @ RAGHU VS	DIBYARANJAN BEHERA VS	// ATTABIRA /239 /2026 ()	
215	D-ABLAPL/22256/2026	STATE OF ODISHA DIGESHWAR PATRA @ DIGESWAR PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// / /0 () //	

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216	D-ABLAPL/22258/2026	MOTI @ KAMALUDDIN KHAN VS STATE OF ODISHA	MOHAMMED RIAZ VS	NISCHINTAKOILI /208 /2026 () //	
217	D-ABLAPL/22259/2026	GOVINDA NAYAK @ GOBINDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KAMARDA /165 /2026 () //	
218	D-ABLAPL/22260/2026	MOTI @ KAMALUDDIN KHAN VS STATE OF ODISHA	MOHAMMED RIAZ VS	NISCHINTAKOILI /201 /2026 () //	
219	D-ABLAPL/22261/2026	ROX KINNER @ SHYAM SUNDAR SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /634 /2026 () //	
220	D-ABLAPL/22262/2026	CHANO @ TAZIMUDDIN KHAN VS STATE OF ODISHA	MOHAMMED RIAZ VS	NISCHINTAKOILI /201 /2026 () //	
221	D-ABLAPL/22265/2026	SANJIB ROY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SUKINDA /130 /2026 () //	
222	D-ABLAPL/22268/2026	GADHIA @ TAPAS MALLIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /155 /2026 () //	
223	D-ABLAPL/22269/2026	SUKANTA BHOI @ TIKI BHOI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI TOWN /191 /2026 () //	
224	D-ABLAPL/22270/2026	GOURA @ GOURANGA JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /181 /2026 () //	
225	D-ABLAPL/22271/2026	SHREEMATI SAHOO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /209 /2026 () //	
226	D-ABLAPL/22272/2026	SANJAY GUPTA VS STATE OF ODISHA	CHIRANJIB ROUT VS	GOPALPRASAD /139 /2026 () //	
227	D-ABLAPL/22273/2026	UPENDRA NARAYAN NANDI	JAYANTA KUMAR MAJHI	BALIAPAL /336 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/22278/2026	TULU PRADHAN	PRAVASH CHANDRA JENA	PURUSHOTTAMPUR /145 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/22283/2026	AJIT KUMAR KUNDU @ TUKUNA KUNDU	SANJIB KUMAR BHANJADEO	BAGHAMARI /236 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/22285/2026	SANJAY SENAPATI	JAYANTA KUMAR MAJHI	BALIAPAL /311 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/22286/2026	KHAGESWAR BEHERA @ KHAGA	PRASANT KUMAR BARIK	BHADRAK RURAL /551 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/22287/2026	HUSBAND OF THE INFORMANT	RAMANI KANTA PATTANAIK	KUAKHIA /244 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/22288/2026	UMAKANTA SAMAL @ KALIA	SATYABRATA DASH	DHARMASALA /287 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/22291/2026	PUSKAR NAYAK	AMLAN SHAKTI PAUL	RANPUR /256 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/22292/2026	RINKI SING @ RINKI SAHA @ LAXMI SINGH	KAUSTUVA MOHANTY	SAMBALPUR TOWN /228 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/22295/2026	SANTOSH KUMAR BHOI	BASANTA KUMAR NAYAK	BALIPATNA /271 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/22297/2026	GOUTAM KUMAR JENA @ GOUTTAM JENA	DEEPAK GOCHHAYAT	BHOGRAI /55 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/22302/2026	SUDHANSU SEKHAR MOHANTA	DIPTIMAYEE LENKA	INFOCITY PS /249 /2025	AOD20240000324C202600007
		VS	VS	()	

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239	D-ABLAPL/22303/2026	STATE OF ODISHA GORILA BANSI @ G. BANISI DORA VS	PRABHAS CHANDRA PANDA VS	// DIGAPAHANDI /474 /2024 ()	
240	D-ABLAPL/22305/2026	STATE OF ODISHA MD. RAHIM VS	ABHINANDAN PRADHAN VS	// DARGHA BAZAR /63 /2026 ()	
241	D-ABLAPL/22306/2026	STATE OF ODISHA DIBYA KUMAR PRADHAN VS	AKSHAYA KUMAR NAYAK VS	// CDA-II /135 /2026 ()	
242	D-ABLAPL/22310/2026	STATE OF ODISHA MURALIDHAR PARIDA VS	JAGABANDHU SAHU VS	// BALIAPAL /334 /2026 ()	
243	D-ABLAPL/22314/2026	STATE OF ODISHA SHAIKH SALIM VS STATE OF ODISHA	KULDEEP MOHANTY VS	// BALASORE TOWN /245 /2026 () //	AOD20240000012C202600230

ORISSA HIGH COURT

MISC CASES FILED on :23/07/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ELPET/30912/2024 ELPET/19/2024	MANOJ KUMAR PANDA MP	M/S.DURGA PRASAD NANDA,SURYANSHI SRIVASTAVA	52/2026
2	D-CRLLP/22220/2026 CRLLP/ /	STATE OF ODISHA MP	PARTHA SARATHI NAYAK, A.G.A.	57/2026
3	D-CRLLP/11010/2025 CRLLP/43/2025	HRUDANANDA KAR MP		58/2026
4	D-CMAPL/33666/2026 CMAPL/ /	ANJANA MOHANTY MP	ADV.	176/2026
5	D-JCRLA/18107/2024 JCRLA/94/2024	KISHORI DHANWAR MP	ADV	178/2026
6	D-JCRLA/28/2023 JCRLA/28/2023	PRAMOD GOUDA MP	M/S.SOUBHAGYA KUMAR DASH, S.K.TRIPATHY, L.MOHANTY	179/2026
7	D-CRLMP/7093/2026 CRLMP/358/2026	SAGAR SOURAV JENA MP	KISHORE CHANDRA KAR M/S. BISWA CHANDAN MOHANTY L.SENA	197/2026
8	D-TRP(C)/33626/2026 TRP(C)/ /	MADHUSMITA SAHOO MP	RAMDAS ACHARY	239/2026
9	D-LAA/33567/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER, BOLANGLA MP	MANAS RANJAN PATTNAIK, AGA	257/2026
10	D-LAA/33567/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER, BOLANGLA MP	MANAS RANJAN PATTNAIK, AGA	258/2026
11	D-LAA/33567/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER, BOLANGLA MP	MANAS RANJAN PATTNAIK, AGA	259/2026
12	D-LAA/33568/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER OF BOLANGLA MP	MANAS RANJAN PATTNAIK, AGA	260/2026
13	D-LAA/33568/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER OF BOLANGLA MP	MANAS RANJAN PATTNAIK, AGA	261/2026
14	D-LAA/33568/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER OF BOLANGLA MP	MANAS RANJAN PATTNAIK, AGA	262/2026
15	D-LAA/33692/2026 LAA/ /	JAGABANDHU PATTANAIAK MP	PRADEEP KUMAR PARIDA	263/2026
16	D-RPFAM/33594/2026 RPFAM/ /	ARUNA KUMAR @ ARUN KUMAR DAS @ BISHWANATHA MP	KUMAR KUMAR JOSHI	301/2026
17	D-RPFAM/15020/2026 RPFAM/104/2026	SURYAMANI MOHAPATRA MP	PRASANTA KUMAR SATAPATHY	302/2026
18	D-RPFAM/33677/2026 RPFAM/ /	TRILOCHAN MAHAKUR MP	SATYAJIT MOHAPATRA	303/2026
19	D-RVWPET/33569/2026 RVWPET/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY, AGA	371/2026
20	D-RVWPET/33570/2026 RVWPET/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY, AGA	372/2026
21	D-RVWPET/33653/2026 RVWPET/ /	NIHAR R.ACHARYA MP		373/2026
22	D-MATA/54982/2025 MATA/242/2026	MANI SAHOO MP	ASIT KUMAR OTTA	403/2026
23	D-MATA/31647/2026 MATA/ /	SUNANDA PATRO MP	ASHOK DAS	404/2026
24	D-MATA/33621/2026 MATA/ /	SANKARSHAN PARIDA MP	MANAS RANJAN PRADHAN	406/2026
25	D-MATA/33621/2026 MATA/ /	SANKARSHAN PARIDA MP	MANAS RANJAN PRADHAN	407/2026
26	D-MATA/33624/2026	TRILOCHAN PARIDA	MANAS RANJAN PRADHAN	

	MATA/ /	MP		408/2026
27	D-MATA/33624/2026	TRILOCHAN PARIDA	MANAS RANJAN PRADHAN	
	MATA/ /	MP		409/2026
28	D-CONTC/7877/2024	ASWINI MAHAKUL	BHABANI SHANKAR RAYAGURU	
	CONTC/1968/2024	MP		493/2026
29	D-CONTC/4571/2023	BIBHUTI BHUSAN RATH	MANAS PATI	
	CONTC/4571/2023	MP		494/2026
30	D-CONTC/6306/2024	GHASI RAM SATAPATHY	MANAS PATI	
	CONTC/950/2024	MP		495/2026
31	D-CONTC/55485/2025	ANANTA NARAYAN DAS	KSHIROD KUMAR ROUT	
	CONTC/ /	MP		496/2026
32	D-BLAPL/21247/2026	PADMA LOCHAN NAYAK	BINI MISHRA	
	BLAPL/7234/2026	MP		548/2026
33	D-BLAPL/14482/2026	RAKESH BEHERA	BISWABHUSAN DAS	
	BLAPL/6280/2026	MP		549/2026
34	D-CRLREV/8550/2026	PHANICHAND SAHU		803/2026
	CRLREV/274/2026	MP		
35	D-CRLREV/24210/2025	ZULFEQUAR ALI	M/S.JAYADIBA BEHERA, P.K. SAMAL, B. MISHRA	804/2026
	CRLREV/508/2025	MP		
36	D-CRLREV/39141/2025	SUJAN BEPARI	SURYAKANTA DWIBEDI	805/2026
	CRLREV/1078/2025	MP		
37	D-CRLREV/25578/2024	PRIYADARSHINI AMRITA PANDA	BASUDEV PUJARI	806/2026
	CRLREV/557/2024	MP		
38	D-CRLREV/22317/2026	BISWANATH MOHARANA	NILAM SWAIN	807/2026
	CRLREV/ /	MP		
39	D-CRLREV/22317/2026	BISWANATH MOHARANA	NILAM SWAIN	808/2026
	CRLREV/ /	MP		
40	D-RSA/597/2025	RANJITA MOHAPATRA	MAHESWAR MOHANTY	1060/2026
	RSA/28/2025	MP		
41	D-RSA/19559/2026	RANJAN CHANDRA KAR	NIRANJAN LENKA	1061/2026
	RSA/ /	MP		
42	D-RSA/297/2016	KANCHANA NAIK	M/S.P.K.RATH	1062/2026
	RSA/297/2016	MP		
43	D-RSA/23656/2026	SAMARENDU PATTNAIK	PRABIN DAS	1063/2026
	RSA/282/2026	MP		
44	D-RSA/13750/2025	ANIRUDHA DAS	BIJAYA KUMAR PARIDA, T.K.MOHANTY	1064/2026
	RSA/199/2025	MP		
45	D-RSA/151/2023	TANUJA SWAIN	LAKSHMAN MISHRA	1065/2026
	RSA/151/2023	MP		
46	D-RSA/33619/2026	NITYANANDA NAYAK	PABITRA KUMAR NAYAK	1066/2026
	RSA/ /	MP		
47	D-RSA/422/2003	BAIDHAR SAHOO	M/S.B.B.BISWAL	1067/2026
	RSA/422/2003	MP		
48	D-RSA/422/2003	BAIDHAR SAHOO	M/S.B.B.BISWAL	1068/2026
	RSA/422/2003	MP		
49	D-RSA/422/2003	BAIDHAR SAHOO	M/S.B.B.BISWAL	1069/2026
	RSA/422/2003	MP		
50	D-FAO/24601/2026	D.M., NATIONAL INSURANCE CO.LTD., CUSACK	SUBAKT SATPATHY	1143/2026
	FAO/ /	MP		
51	D-FAO/9430/2026	D.M.,NATIONAL INSURANCE CO.LTD.,ANCHAL	PRASANTA KUMAR MAHALI	1144/2026
	FAO/105/2026	MP		
52	D-FAO/20871/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.,SAMBHALUR	PRASANTA KUMAR MAHALI	1145/2026
	FAO/624/2026	MP		
53	D-FAO/33588/2026	GOPAL KUMAR CHATTOPADHYAY	AKASH KUMAR BORAL	1146/2026
	FAO/ /	MP		
54	D-ABLAPL/13052/2026	DHARAMPADA ROUT		1328/2026
	ABLAPL/5272/2026	MP		
55	D-ABLAPL/15919/2026	SAIJUDIN KHAN		1329/2026
	ABLAPL/6693/2026	MP		
56	D-ABLAPL/16750/2026	GANGA HANUMAN	PRASANTA KUMAR ROUTRAY	1330/2026
	ABLAPL/7158/2026	MP		
57	D-ABLAPL/28403/2024	SANGRAM KESHARI PATTNAIK	AMLAN SHAKTI PAUL	1331/2026
	ABLAPL/10550/2024	MP		

58	D-ABLAPL/14616/2026 ABLAPL/5992/2026	TIRTHABASI BEHERA @ SURESH BEHERA MP	1332/2026
59	D-ABLAPL/15434/2026 ABLAPL/6030/2026	RAKESH DAS MP	1333/2026
60	D-CMP/28819/2026 CMP/1089/2026	JHUNULATA SAHOO MP	1336/2026
61	D-CMP/33627/2026 CMP/ /	BIDYUTLATA @ BIDYUTPRAVA NAYAK MP	1337/2026
62	D-CMP/33627/2026 CMP/ /	BIDYUTLATA @ BIDYUTPRAVA NAYAK MP	1338/2026
63	D-CMP/8089/2026 CMP/391/2026	LOKANATHA GEJA MP	1339/2026
64	D-CMP/33673/2026 CMP/ /	RATNAKAR SAHOO MP	1340/2026
65	D-CMP/33673/2026 CMP/ /	RATNAKAR SAHOO MP	1341/2026
66	D-CMP/33681/2026 CMP/ /	SUSANTA KUMAR SWAIN MP	1342/2026
67	D-CMP/33650/2026 CMP/ /	BAINA @ CHANDRA SEKHAR SAHOO MP	1343/2026
68	D-MACA/33562/2026 MACA/ /	SNEHALATA SENAPATI MP	1659/2026
69	D-MACA/20102/2026 MACA/695/2026	BULU NAYAK MP	1660/2026
70	D-MACA/20112/2026 MACA/694/2026	SONAX PATRI@SONAKSH PATRI MP	1661/2026
71	D-MACA/11687/2026 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD. MP	1662/2026
72	D-MACA/15357/2025 MACA/539/2025	ORIENTAL INSURANCE COMPANY LTD., MP	1663/2026
73	D-MACA/26618/2026 MACA/ /	M/S. ICICI LOMBARD GENERAL INSURANCE COMPANY LTD., MP	1664/2026
74	D-MACA/27054/2026 MACA/ /	THE MANAGER, ICICI LOMBARD GENERAL INSURANCE COMPANY LTD., MP	1665/2026
75	D-MACA/33689/2026 MACA/ /	AUTHORIZED OFFICER, LIBERTY GENERAL INSURANCE LIMITED, BRANCH OFFICE, ANGUL MP	1666/2026
76	D-CRLA/30183/2024 CRLA/1115/2024	CHIKUN @ TRILOCHAN NAYAK MP	1853/2026
77	D-CRLA/653/2018 CRLA/653/2018	MADAN MAJHI MP	1854/2026
78	D-CRLA/13227/2026 CRLA/434/2026	DINABANDHU KANDI MP	1855/2026
79	D-CRLA/32054/2024 CRLA/1093/2024	DHANU NAYAK MP	1856/2026
80	D-CRLA/21171/2026 CRLA/ /	ARUN KUMAR JALAN MP	1857/2026
81	D-CRLA/22274/2026 CRLA/ /	SURENDRA SABAR MP	1858/2026
82	D-CRLA/22274/2026 CRLA/ /	SURENDRA SABAR MP	1859/2026
83	D-CRLA/246/2021 CRLA/246/2021	BIMAL KUMAR MISHRA MP	1860/2026
84	D-CRLA/20920/2026 CRLA/ /	CHITTA RANJAN SAHOO MP	1861/2026
85	D-CRLA/20920/2026 CRLA/ /	CHITTA RANJAN SAHOO MP	1862/2026
86	D-CRLA/22289/2026 CRLA/ /	GIRIDHARI @ GIRI RANA MP	1863/2026
87	D-CRLA/17241/2026 CRLA/ /	DEBENDRA BHUE@DEBEN MP	1864/2026
88	D-CRLA/22312/2026 CRLA/ /	SURAJ GHADEI MP	1865/2026
89	D-CRLA/22312/2026	SURAJ GHADEI	

	CRLA/ /	MP		1866/2026
90	D-CRLA/22312/2026	SURAJ GHADEI	SUDHANSU SEKHAR DASH	
	CRLA/ /	MP		1867/2026
91	D-CRLMC/21543/2026	SK.SAKIL KHAN	KAUSTUVA MOHANTY	
	CRLMC/2317/2026	MP		1873/2026
92	D-CRLMC/15324/2026	MANOJ KUMAR PADHY	KURESH PRASAD DASH	
	CRLMC/1769/2026	MP		1874/2026
93	D-CRLMC/13661/2026	DINESH PRADHAN	DIBYARANJAN BEHERA	
	CRLMC/1703/2026	MP		1875/2026
94	D-CRLMC/22229/2026	RAJENDRA PALAI	PRAKASH CHANDRA DASH	
	CRLMC/2374/2026	MP		1876/2026
95	D-CRLMC/20529/2026	NIHAR RANJAN MOHANTY	NIRANJAN LENKA	
	CRLMC/ /	MP		1877/2026
96	D-CRLMC/19937/2026	SESHADEBA PADHI	NIRANJAN LENKA	
	CRLMC/ /	MP		1878/2026
97	D-CRLMC/1383/2025	SUSHANT NAIK	AKSHAYA KUMAR NAYAK	
	CRLMC/236/2025	MP		1879/2026
98	D-CRLMC/22321/2026	PARTHASARATHI MALLIK	SANGRAM MISHRA	
	CRLMC/ /	MP		1880/2026
99	D-WA/33571/2026	STATE OF ODISHA	PRABHU PRASANNA BEHERA, ASC	
	WA/ /	MP		2373/2026
100	D-WA/33571/2026	STATE OF ODISHA	PRABHU PRASANNA BEHERA, ASC	
	WA/ /	MP		2374/2026
101	D-WA/33604/2026	STATE OF ODISHA	SASWAT DAS, AGA	
	WA/ /	MP		2375/2026
102	D-WA/33604/2026	STATE OF ODISHA	SASWAT DAS, AGA	
	WA/ /	MP		2376/2026
103	D-WA/33618/2026	MANASA RANJAN PRADHAN	LAXMINARAYAN PATEL	
	WA/ /	MP		2377/2026
104	D-WA/33605/2026	STATE OF ODISHA	ARABINDA TRIPATHY, AGA	
	WA/ /	MP		2378/2026
105	D-WA/33605/2026	STATE OF ODISHA	ARABINDA TRIPATHY, AGA	
	WA/ /	MP		2379/2026
106	D-WA/33606/2026	STATE OF ODISHA	DEBASHIS TRIPATHY, AGA	
	WA/ /	MP		2380/2026
107	D-WA/33606/2026	STATE OF ODISHA	DEBASHIS TRIPATHY, AGA	
	WA/ /	MP		2381/2026
108	D-WA/33635/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		2382/2026
109	D-WA/33635/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		2383/2026
110	D-WA/33636/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		2384/2026
111	D-WA/33636/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		2385/2026
112	D-WA/20209/2026	BARGARH ZILLA SAHARA SAMAJ, BARGARH	ARMANI KANTA PATTANAIK	
	WA/ /	MP		2386/2026
113	D-WA/27986/2026	PRAKASH KUMAR MISHRA	AMIT PATTNAIK	
	WA/ /	MP		2387/2026
114	D-WA/28257/2026	HEMSAGAR BHOI	AMIT PATTNAIK	
	WA/ /	MP		2388/2026
115	D-WA/28254/2026	DHANAI CHARAN TUDU	AMIT PATTNAIK	
	WA/ /	MP		2389/2026
116	D-WA/33678/2026	SASMITA MISHRA	LAXMIKANTA TRIPATHY	
	WA/ /	MP		2390/2026
117	D-WA/33678/2026	SASMITA MISHRA	LAXMIKANTA TRIPATHY	
	WA/ /	MP		2391/2026
118	D-WP(C)/24473/2025	DUKHA RANA	BHASKAR CHANDRA PANDA	
	WP(C)/19685/2025	MP		13814/2026
119	D-WP(C)/33561/2026	AMARENDRA SAMAL	DEEPAK KUMAR PANI	
	WP(C)/ /	MP		13815/2026
120	D-WP(C)/29929/2026	GROTECH LANDSCAPE DEVELOPERS PVT.LTD., NEWAIDHMI		
	WP(C)/20924/2026	MP		13816/2026

121	D-WP(C)/1205/2024 WP(C)/2137/2024	PARAMANANDA SAMAL MP		13817/2026
122	D-WP(C)/43758/2025 WP(C)/32583/2025	MAMULI SAHOO MP	SURAJ MOHANTY	13818/2026
123	D-WP(C)/44096/2025 WP(C)/31086/2025	MOHAN CHARAN DHAR BADGAYAN MP	ASWINI KUMAR DASH	13819/2026
124	D-WP(C)/33579/2026 WP(C)/23124/2026	BISHNU CHARAN DAS MP	SATYAJIT MOHAPATRA (2)	13820/2026
125	D-WP(C)/33580/2026 WP(C)/ /	M/S.RITIKA ISPAT PVT.LTD.,SUNDERGARH MP	BHABANI PRASAD MOHANTY	13821/2026
126	D-WP(C)/33582/2026 WP(C)/ /	M/S.RITIKA ISPAT PVT LTD, SUNDERGARH MP	BHABANI PRASAD MOHANTY	13822/2026
127	D-WP(C)/33583/2026 WP(C)/ /	ASSOCIATION FOR DEVELOPMENT INITIATIVE MP	SAHARADA, BAIBANESWAR	13823/2026
128	D-WP(C)/33585/2026 WP(C)/ /	SMRUTIRANJAN SAHU MP	TARUN PATNAIK	13824/2026
129	D-WP(C)/33578/2026 WP(C)/ /	M/S.RITIKA ISPAT PVT. LTD., SUNDERGARH MP	BHABANI PRASAD MOHANTY	13825/2026
130	D-WP(C)/22557/2026 WP(C)/15394/2026	KEDARNATH PADHI MP	PRANAYA SWAIN	13826/2026
131	D-WP(C)/33595/2026 WP(C)/ /	SAMPURNA CONTECH PVT. LTD.,NAYAPUR MP	MOHIBABANESWAR	13827/2026
132	D-WP(C)/22555/2026 WP(C)/15391/2026	MANORANJAN PARHI MP	KARUNAKAR DAS	13828/2026
133	D-WP(C)/33596/2026 WP(C)/ /	SABITA DAS MP	DURGA PRASAD PATTANAIK	13829/2026
134	D-WP(C)/22560/2026 WP(C)/15389/2026	BANSIDHAR PADHI MP	PRANAYA SWAIN	13830/2026
135	D-WP(C)/50672/2025 WP(C)/36467/2025	ARAKHITA SWAIN MP	SHYAMANANDA JENA	13831/2026
136	D-WP(C)/50672/2025 WP(C)/36467/2025	ARAKHITA SWAIN MP	SHYAMANANDA JENA	13832/2026
137	D-WP(C)/33599/2026 WP(C)/ /	SHARADA DEBI AGRITECH PRIVATE LIMITED, MP	SUNKURUSIBPARADIPARA ROAD, JAGAT SINGHPUR	13833/2026
138	D-WP(C)/33601/2026 WP(C)/23115/2026	IBO OJHA MP	SAMVIT MOHANTY	13834/2026
139	D-WP(C)/33591/2026 WP(C)/ /	SWATI SUCHARITA MP	DINESH KUMAR PANDA	13835/2026
140	D-WP(C)/33380/2026 WP(C)/ /	SATYANARAYAN DAS MP	SUBASH CHANDRA ACHARYA	13836/2026
141	D-WP(C)/33592/2026 WP(C)/ /	SMRUTI PRAKASH SWAIN MP	DINESH KUMAR PANDA	13837/2026
142	D-WP(C)/33610/2026 WP(C)/ /	SHANTI MURMU @ SOREN MP	PRAJNA SARITA MOHANTY	13838/2026
143	D-WP(C)/33611/2026 WP(C)/ /	RASHMIRANJAN TRIPATHY MP	JAGAJIBAN PRADHAN	13839/2026
144	D-WP(C)/33613/2026 WP(C)/ /	MAHAJANAPUR GRAMABASI SANGHA, SALEMUKUMAR MOHAPATRA MP		13840/2026
145	D-WP(C)/33615/2026 WP(C)/ /	PURNACHANDRA JENA MP	JAGAJIBAN PRADHAN	13841/2026
146	D-WP(C)/33617/2026 WP(C)/ /	SANATAN BEHERA MP	BHARAT CHANDRA PANDA	13842/2026
147	D-WP(C)/33607/2026 WP(C)/ /	SASMITA PRADHAN MP	DR. BINODA KUMAR MISHRA	13843/2026
148	D-WP(C)/26789/2022 WP(C)/26789/2022	THRIVENI EARTHMOVERS PVT. LTD., TAMRANJAN MP	MOHANTY	13844/2026
149	D-WP(C)/33623/2026 WP(C)/ /	ABHISHEK ADD AGENCY MP	SWAYAMJIT ROUT	13845/2026
150	D-WP(C)/23021/2025 WP(C)/15910/2025	BIJAYA KUMAR PATRA MP	ALOK KUMAR DAS	13847/2026
151	D-WP(C)/13224/2026 WP(C)/11887/2026	BHAVESH KUMAR JAIN MP		13848/2026
152	D-WP(C)/31825/2026	DEBASIS MOHANTY	NIRANJAN LENKA	

	WP(C)/ /	MP		13849/2026
153	D-WP(C)/33633/2026	KSHITISH KUMAR SETHI	SANTOSH KUMAR MAHANTY	
	WP(C)/ /	MP		13850/2026
154	D-WP(C)/33634/2026	DIPAK KUMAR DAS	SAIBRATA RATH	
	WP(C)/ /	MP		13851/2026
155	D-WP(C)/33628/2026	DIVISIONAL MANAGER, LEGAL TATA AIG GENERAL INSURANCE CO.LTD., KHORDHA		
	WP(C)/ /	MP		13852/2026
156	D-WP(C)/33628/2026	DIVISIONAL MANAGER, LEGAL TATA AIG GENERAL INSURANCE CO.LTD., KHORDHA		
	WP(C)/ /	MP		13853/2026
157	D-WP(C)/33631/2026	DIVISIONAL MANAGER, LEGAL, TATA AIG GENERAL INSURANCE CO.LTD., KHORDHA		
	WP(C)/ /	MP		13854/2026
158	D-WP(C)/33631/2026	DIVISIONAL MANAGER, LEGAL, TATA AIG GENERAL INSURANCE CO.LTD., KHORDHA		
	WP(C)/ /	MP		13855/2026
159	D-WP(C)/2671/2026	PRAVAT KUMAR PADHY	M/S. A.P.BOSE.	
	WP(C)/2869/2026	MP		13856/2026
160	D-WP(C)/21031/2023	BIRAJA LAXMI JAGADDEB		
	WP(C)/21031/2023	MP		13857/2026
161	D-WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT.		
	WP(C)/2140/2020	MP		13858/2026
162	D-WP(C)/33649/2026	M/S.BHUBANESWARI TRADERS, BALANGSIRIBANI SHANKAR PRADHAN		
	WP(C)/ /	MP		13859/2026
163	D-WP(C)/19976/2026	TRIPURARI DASH		
	WP(C)/14490/2026	MP		13860/2026
164	D-WP(C)/22943/2026	KANHU CHARAN MALLICK	BAIJAYANTI MOHANTY	
	WP(C)/17124/2026	MP		13861/2026
165	D-WP(C)/33662/2026	RASHMITA PRADHAN	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		13862/2026
166	D-WP(C)/33663/2026	MAYADHAR SWAIN	ARUNA NAYAK	
	WP(C)/ /	MP		13863/2026
167	D-WP(C)/33667/2026	NRUSINGH CHARAN NAYAK	SIDHANT DWIBEDI	
	WP(C)/ /	MP		13864/2026
168	D-WP(C)/33670/2026	SATYABRATA HATI	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		13865/2026
169	D-WP(C)/33668/2026	DOLA GOBINDA BEHERA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		13866/2026
170	D-WP(C)/33679/2026	ASHIS KUMAR NAYAK	GOURI MOHAN RATH	
	WP(C)/ /	MP		13867/2026
171	D-WP(C)/33682/2026	SURENDRA KUMAR MUDULI	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		13868/2026
172	D-WP(C)/33684/2026	NAKULA CHARAN SAHOO	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		13869/2026
173	D-WP(C)/33683/2026	M/S.ARSS INFRASTRUCTURE PROJECTS LTD, MANCHESWAR INDUSTRIAL ESTATE, BHUBANESWAR		
	WP(C)/ /	MP		13870/2026